

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/06/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15792/2024 BLAPL/5866/2024	PRAVATI BHOI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000247/2024
2	D-BLAPL/16046/2024 BLAPL/5867/2024	AMULYA KUMAR SATAPATHY VS STATE OF ODISHA	PRATAP KESHARI DEO VS	DHAULI PS /105 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000828/2024
3	D-BLAPL/16426/2024 BLAPL/5868/2024	JAGAN DAS @ BADAL VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	DAITARI /70 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000802/2023
4	D-BLAPL/15456/2024 BLAPL/5869/2024	MITHUN BISOYI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PATTAPUR (DIGAPAHANDI) /500 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000341/2023
5	D-BLAPL/16558/2024 BLAPL/5870/2024	SURYA KANTA BARIK VS STATE OF ODISHA	ANSUMAN BHUYAN VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0005778/2022
6	D-BLAPL/17072/2024 BLAPL/5871/2024	RATAN CHAUDHARY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000127/2024
7	D-BLAPL/12936/2024 BLAPL/5872/2024	SAIKH JAVED VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /274 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000057/2020
8	D-BLAPL/17090/2024 BLAPL/5873/2024	SANJAY NAYAK@BABULU NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /149 /2023 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu CT/0000109/2023
9	D-BLAPL/14826/2024 BLAPL/5874/2024	GIRIDHARI MALLIK @ TERA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BINJHARPUR /227 /2022 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000133/2022
10	D-BLAPL/17091/2024 BLAPL/5875/2024	SK.AJA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /223 /2021 C.J.M.,KHURDA(Khordha) ST/0000015/2024
11	D-BLAPL/14262/2024 BLAPL/5876/2024	CHANDAN KUMAR VS STATE OF ODISHA	TAPAN KUMAR BEHERA VS	GHANTAPADA /28 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000112/2023

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12	D-BLAPL/16205/2024 BLAPL/5877/2024	AJAYA NAYAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /666 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000276/2023
13	D-BLAPL/16557/2024 BLAPL/5878/2024	SAUMYA RANJAN MISHRA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	MAHILA P.S.(BBSR) /39 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000351/2024
14	D-BLAPL/16429/2024 BLAPL/5879/2024	JAGAN DAS @ BADAL VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	HARICHANDANPUR /167 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000837/2023
15	D-BLAPL/16793/2024 BLAPL/5880/2024	VIRENDRA KUMAR BISWAKARMA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	LARAMBA /111 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000013/2024
16	D-BLAPL/16441/2024 BLAPL/5881/2024	BABLU JENA VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	HARICHANDANPUR /167 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000837/2023
17	D-BLAPL/16807/2024 BLAPL/5882/2024	BISU@BISWAJIT NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BRAMHA BARADA /153 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000139/2023
18	D-BLAPL/16862/2024 BLAPL/5883/2024	BIJI@BIJAY KUMAR PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /169 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000036/2024
19	D-BLAPL/17027/2024 BLAPL/5884/2024	ASHISH KUMBHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESION JUDGE CUM SPL.JUDGE 2(A)CC/0000011/2024
20	D-BLAPL/17100/2024 BLAPL/5885/2024	SK. SURAJ VS STATE OF ODISHA	ASISH CHANDRA RATH VS	PURIGHAT /260 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000098/2024
21	D-BLAPL/16920/2024 BLAPL/5886/2024	SUMANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /64 /2014 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000198/2014
22	D-BLAPL/17094/2024 BLAPL/5887/2024	KRUSHNA CHANDRA CHOUDHURY @ TUKUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /147 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000946/2024
23	D-BLAPL/17109/2024	CHUIN @ SANJAYA DAS	SATYA NARAYAN MISHRA 4	BASUDEVPUR /59 /2024

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	BLAPL/5888/2024	VS STATE OF ODISHA	VS	J.M.F.C.,BASUDEVPUR(Bhadrak) GR/000091/2024
24	D-BLAPL/17123/2024 BLAPL/5889/2024	DINESH SING @ SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BANGRIPOSI /112 /2024 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000418/2024
25	D-BLAPL/17112/2024 BLAPL/5890/2024	MANOJ DUBE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /183 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000048/2024
26	D-BLAPL/17151/2024 BLAPL/5891/2024	NIGAMANANDA SAHOO @ NIGAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000044/2024
27	D-BLAPL/17132/2024 BLAPL/5892/2024	SANGANA KADRAKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	//0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R 2(B)CC/000002/2024
28	D-BLAPL/16584/2024 BLAPL/5893/2024	BIJU@BIJAYA KUMAR BEHERA VS STATE OF ODISHA	TRINATH NAYAKA VS	ITAMATI /109 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000475/2024
29	D-BLAPL/17165/2024 BLAPL/5894/2024	PANA @ KHRISTADUTTA NAG @ CHRISTADATTA NAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /78 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000248/2024
30	D-BLAPL/17168/2024 BLAPL/5895/2024	JUGA @ BASIR KHAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	CUTTACK SADAR /55 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000104/2024
31	D-CMP/22356/2024 CMP/645/2024	RAJKISHORE BISWAL VS PRAMILA @ PRAMILA MANJARI KHUNTIA	SAMIR KUMAR MISHRA VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000099/2014
32	D-CMP/24974/2024 CMP/646/2024	JAGABANDHU DASH VS KRUSHNA CHANDRA DASH	BHASKAR CHANDRA PANDA VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) Fao/0000017/2022
33	D-CMP/24470/2024 CMP/647/2024	ANTRYAMI BHOI VS NABA KISHORE BEHERA	SARATHI JYOTI MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001957/2013
34	D-CMP/22163/2024 CMP/648/2024	RAJIV JAIN VS	SWAYAMBHU MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga

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35	D-CMP/25114/2024 CMP/649/2024	VANEETA JAIN PADMA NAYAK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	CS/0000218/2020 // DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000014/2024
36	D-CMP/24369/2024 CMP/650/2024	BIJAYA KUMAR ACHARYA VS BAIDHAR BEHERA	PRABIR KUMAR RAY VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000004/2019
37	D-CMP/25003/2024 CMP/651/2024	JITENDRA KUMAR SAHU VS PRAKASH ACHARYA	SUBHADUTTA ROUSTRAY VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000185/2009
38	D-CMP/24749/2024 CMP/652/2024	RANI PATRA VS RAJESWARI PADHI	AMITAV TRIPATHY VS	// DISTRICT & SESSIONS JUDGE,NAYAGA IA/0000002/2018
39	D-CONTC/24711/2024 CONTC/4557/2024	SUDARSAN SAHOO VS SATYABRATA SAHU, I.A.S.	ADV. VS	// () //
40	D-CONTC/24606/2024 CONTC/4558/2024	MOHAMMAD MUJMIL VS ANU GARG, I.A.S.	ADV. VS	// () //
41	D-CONTC/24132/2024 CONTC/4559/2024	BASEN KUMAR MARNDI VS NIKHIL PAWAN KUMAR, COLLECTOR AND D.M.,JAJPUR	ADV. VS	// () //
42	D-CONTC/21757/2024 CONTC/4560/2024	ANJAN KUMAR NAYAK VS RAGHURAM LYER, I.A.S.	MANORANJAN PADHI VS	// () //
43	D-CONTC/21693/2024 CONTC/4561/2024	DEBI PRASANNA PARIJA VS SATYABRATA SAHU, I.A.S.	ABHIMANYU PARIDA VS	// () //
44	D-CONTC/24354/2024 CONTC/4562/2024	SUDARSAN MOHANTY VS ANU GARG, SECY., W.R DEPT.	ADV VS	// () //
45	D-CONTC/24488/2024 CONTC/4563/2024	GOURAHARI SETHI VS ASHOK KUMAR DEHURY, TAHASILDAR, RAJKANIKA	SUKANTA KUMAR NAYAK VS	// () //

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46	D-CRLA/16049/2024 CRLA/569/2024	MUNA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELAGARH /43 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000084/2022
47	D-CRLA/16841/2024 CRLA/570/2024	PRAKASH KHATUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GHANTAPADA /78 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000015/2024
48	D-CRLA/16518/2024 CRLA/571/2024	ANKIT SINGH VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	BARBIL /90 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000004/2023
49	D-CRLMA/16459/2024 CRLMA/113/2024	TULU MOHANTY VS STATE OF ODISHA	ADV VS	/ /0 (//
50	D-CRLMC/17203/2024 CRLMC/2239/2024	JITU @ RANJAN DHAL VS STATE OF ODISHA	PRANYA KUMAR DASH VS	DHARMASALA /42 /2019 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000010/2019
51	D-CRLMC/17135/2024 CRLMC/2240/2024	SUNITA DATTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	NANDIPADA /114 /2020 J.M.F.C, HATADIHI(Kendujhar) GR/0000271/2020
52	D-CRLMC/14319/2024 CRLMC/2241/2024	SUNIL KUMAR TRIPATHY VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /261 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000460/2020
53	D-CRLMC/16569/2024 CRLMC/2242/2024	DINABANDHU MALIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	/ /0 J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/0000001/2024
54	D-CRLMC/17171/2024 CRLMC/2243/2024	PUNYATOYA CHAKRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	KEONJHAR SADAR /269 /2020 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001214/2020
55	D-CRLMC/17140/2024 CRLMC/2244/2024	ARATATRAN JENA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	BAMBARI /117 /2020 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000415/2020
56	D-CRLMC/17167/2024 CRLMC/2245/2024	TOOFAN@TOPHAN SAHU VS STATE OF ODISHA	BHARAT JALLI VS	KHALLIKOTE /243 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0000621/2023
57	D-CRLMC/17183/2024	BIMAL KUMAR SAHA @ BIMAL SAHA	SAILABALA JENA	CUTTACK SADAR /457 /2018

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	CRLMC/2246/2024	VS STATE OF ODISHA	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack)
58	D-CRLMC/16921/2024 CRLMC/2247/2024	KHIRODA CHANDRA PRADHAN@ALLH VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	MISCA/0000182/2019 DASPALLA /124 /2013 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000204/2013
59	D-CRLMC/16734/2024 CRLMC/2248/2024	BAPU @ MALAYA RANJAN @ MALAY RANJAN NANDA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KHANTAPADA /213 /2014 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0001255/2014
60	D-CRLMC/16600/2024 CRLMC/2249/2024	TRINATH NAYAK VS STATE OF ODISHA	ANURAG PATI VS	NIALI /30 /2015 J.M.F.C.,NIALI(Cuttack) GR/0000222/2015
61	D-CRLMC/16537/2024 CRLMC/2250/2024	MANINI MOHANTY VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	BHUBANESWAR VIGILANCE /38 /2011 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000003/2024
62	D-CRLMP/16885/2024 CRLMP/892/2024	LALIT LAVANG LATIKA VS STATE OF ODISHA	LINGARAJ SARANGI VS	JEYPORE TOWN /92 /2023) //
63	D-CRLMP/16133/2024 CRLMP/893/2024	ASHISH KUMAR MISHRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0) //
64	D-CRLMP/16066/2024 CRLMP/894/2024	SANTILATA BARIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ /) //
65	D-CRLMP/16899/2024 CRLMP/895/2024	PRAVATI GHADEI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0) //
66	D-CRLMP/15903/2024 CRLMP/896/2024	PRAHALLAD RANA VS STATE OF ODISHA	BIDYADHAR MUDULI VS	/ /0) //
67	D-CRLMP/16316/2024 CRLMP/897/2024	MANORAMA PRADHAN VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	/ /0) //
68	D-CRLREV/14150/2024 CRLREV/261/2024	DURGADATTA JANI VS	RAMDAS ACHARY VS	SEMILLIGUDA /99 /2023 NAYADHIKARI GRAMYA NAYALAYA,

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69	D-CRLREV/16215/2024 CRLREV/262/2024	STATE OF ODISHA PRATIMA DALABEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MISCA/0000014/2024 //0 J.M.F.C.,RANPUR(Nayagarh) CMC/0000002/2024
70	D-CRLREV/16528/2024 CRLREV/263/2024	SUNIL KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 J.M.F.C.,RANPUR(Nayagarh) CMC/0000079/2023
71	D-CRLREV/16240/2024 CRLREV/264/2024	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 J.M.F.C.,RANPUR(Nayagarh) CMC/0000082/2023
72	D-CRLREV/16202/2024 CRLREV/265/2024	TAFIK ALAM @ TAFIK ANSARI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DEOGAON /110 /2024 1ST ADDL SESSIONS JUDGE CUM PO,C CRA/0000017/2024
73	D-CRLREV/16727/2024 CRLREV/266/2024	KAKALA KANHAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 ADDL. SESSION JUDGE,BALLIGUDA(K CRMC/0000008/2024
74	D-MACA/24125/2024 MACA/480/2024	M/S. THE NEW INDIA ASSURANCE CO.LTD. VS SHAKUNTALA JENA	SAUMENDRA KUMAR GHOSE VS	// I MACT,BALASORE(Baleshwar) Mac/0000041/2021
75	D-MACA/24087/2024 MACA/481/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS JHUNA SAHANI	ANUPAM DASH VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambal Mac/0000045/2022
76	D-MACA/24083/2024 MACA/482/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS KUMUDINI MOHANTA	ANUPAM DASH VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000073/2019
77	D-MACA/24067/2024 MACA/483/2024	PRANAKRUSHNA NAYAK VS HRUSIKESH BEHERA	DEBASISH PATNAIK VS	// 3RD MACT,JAGATSINGHPUR(Jagatsingh Mac/0000069/2018
78	D-MACA/23841/2024 MACA/484/2024	NIRMALA SAHOO VS DEBASIS PATI	BISHNU BRATA SINGH VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000093/2020
79	D-MACA/23714/2024 MACA/485/2024	SANJUKTA PANDA VS M.D, CUM, CHAIRMAN , OSRTC, BBSR	BHARAT JALLI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000098/2022

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80	D-MACA/23594/2024 MACA/486/2024	B.M., ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., ANGUL VS MANJULATA BEHERA	ADAM ALI KHAN VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000023/2022
81	D-RSA/24376/2024 RSA/182/2024	DEBANANDA SWAIN VS SANJAYA KUMAR PATRA	SUSHANTA KUMAR JOSHI VS	// A.D.J,PATNAGARH(Balangir) RFA/0000114/2013
82	D-RVWPET/24286/2024 RVWPET/115/2024	CHANDRADHOJA SAHOO VS MEMBER, BOARD OF REVENUE ODISHA	RAJEET ROY VS	// 0 //
83	D-RVWPET/21016/2024 RVWPET/116/2024	BINAPANI PATTNAIK VS UNION OF INDIA	ADV VS	// 0 //
84	D-WA/24969/2024 WA/1582/2024	STATE OF ODISHA VS SUBARNALATA PANDA	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
85	D-WA/24972/2024 WA/1583/2024	STATE OF ODISHA VS RASA SETHY	PURNA CHANDRA DAS, A.S.C. VS	// 0 //
86	D-WA/24568/2024 WA/1584/2024	M/S.RAJALAXMI MEDICAL HALL, BALANGIR VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
87	D-WA/24929/2024 WA/1585/2024	STATE OF ODISHA VS RAGHUNATH PANDA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
88	D-WA/24963/2024 WA/1586/2024	STATE OF ODISHA VS DILLIP KUMAR ROUT	SANGRAM JENA, A.G.A. VS	// 0 //
89	D-WA/25023/2024 WA/1587/2024	STATE OF ODISHA VS PRAVAKAR BEHERA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
90	D-WA/25007/2024 WA/1588/2024	STATE OF ODISHA VS RATNAKAR DAS	BIPLAB MOHANTY,A.G.A VS	// 0 //
91	D-WA/25035/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//

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	WA/1589/2024	VS SUDHA SAHU	VS	0 //
92	D-WA/24937/2024 WA/1590/2024	B.D.A, BBSR VS ABHISHEK DAS	DAYANANDA MOHAPATRA VS	// 0 //
93	D-WP(C)/25130/2024 WP(C)/14295/2024	SARAT KUMAR CHHOTARAY VS ZONAL MANAGER, LIC OF INDIA, EAST CENTRAL ZONE, PATNA	DINESH KUMAR PANDA VS	// 0 //
94	D-WP(C)/24499/2024 WP(C)/14296/2024	BRAJRAJNAGAR COAL MOVERS ASSOCIATION(BCMA), JHARSUGUDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
95	D-WP(C)/25091/2024 WP(C)/14297/2024	GYANENDRA PAITAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
96	D-WP(C)/23882/2024 WP(C)/14298/2024	SUBHASHREE PANDI @ SUBHASREE PANDI VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	// 0 //
97	D-WP(C)/23650/2024 WP(C)/14299/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
98	D-WP(C)/23600/2024 WP(C)/14300/2024	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS D.M. CUM COLLECTOR CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //
99	D-WP(C)/24744/2024 WP(C)/14301/2024	JAYASRI MALLA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
100	D-WP(C)/23360/2024 WP(C)/14302/2024	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS DM CUM COLLECTOR, KHORDHA	RAMACHANDRA PANIGRAHY VS	// 0 //
101	D-WP(C)/25072/2024 WP(C)/14303/2024	ANAYA KUMAR MALLICK VS STATE TRANSPORT AUTHORITY, CUTACK	AVIJIT PATNAIK VS	// 0 //
102	D-WP(C)/23037/2024 WP(C)/14304/2024	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// 0

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103	D-WP(C)/24405/2024 WP(C)/14305/2024	D.M.CUM COLLECTOR, KHORDHA HIRANYA KUMAR BHUTIA VS AUTHORISED PERSON, SBI LOCAL HEAD OFFICE, BBSR	DAYANIDHI MISHRA VS	// // ()
104	D-WP(C)/25146/2024 WP(C)/14306/2024	BHAGIRATHI NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// // ()
105	D-WP(C)/25145/2024 WP(C)/14307/2024	PADMABATI GAHIR VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// // ()
106	D-WP(C)/23031/2024 WP(C)/14308/2024	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS DISTRICT MAGISTRATE CUM COLLECTOR, CUTTACK	RAMACHANDRA PANIGRAHY VS	// // ()
107	D-WP(C)/23033/2024 WP(C)/14309/2024	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS D.M. CUM COLLECTOR, KHORDHA	RAMACHANDRA PANIGRAHY VS	// // ()
108	D-WP(C)/24984/2024 WP(C)/14310/2024	M/S. OSWAL GREENTECH LTD., PUNJAB VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// // ()
109	D-WP(C)/25115/2024 WP(C)/14311/2024	SHISHIRA PADHAN VS STATE OF ODISHA	KABIR KUMAR JENA VS	// // ()
110	D-WP(C)/25063/2024 WP(C)/14312/2024	M/S. SS MARINE EXPORTS, JAGATSINGHPUR VS UNION BANK OF INDIA, BBSR	SRINIBASH SATAPATHY VS	// // ()
111	D-WP(C)/25169/2024 WP(C)/14313/2024	TAPAN KUMAR SAHU VS A.O. CUM ASST.CONSERVATOR OF FORESTS, ANGUL	PRAJIT KUMAR PRADHAN VS	// // ()
112	D-WP(C)/25159/2024 WP(C)/14314/2024	EXECUTIVE ENGINEER (ELECTRICAL), TPNODL, BALASORE VS BENUDHAR RANJIT	SURESH CHANDRA DASH VS	// // ()
113	D-WP(C)/25182/2024 WP(C)/14315/2024	PRAGNYA PARIMITA TANDI@PRAGNYA PARAMITA TANDI VS SECRETARY. DEPT. HIGHER EDUCATION	SATYA NARAYAN MISHRA 4 VS	// // ()

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114	D-WP(C)/21628/2024 WP(C)/14316/2024	M/S KASHVI INTERNATIONAL PRIVATE LTD., BBSR VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
115	D-WP(C)/24998/2024 WP(C)/14317/2024	MINA NISHA VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	// 0 //
116	D-WP(C)/25103/2024 WP(C)/14318/2024	DURBASA SUNA VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
117	D-WP(C)/25099/2024 WP(C)/14319/2024	BANALATA DAS VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
118	D-WP(C)/25163/2024 WP(C)/14320/2024	RANJAN KUMAR PARIDA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
119	D-WP(C)/25186/2024 WP(C)/14321/2024	MAITHAN ISPAT LTD., KOLKATA VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
120	D-WP(C)/22739/2024 WP(C)/14322/2024	PRAHALLAD PRADHAN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
121	D-WP(C)/23940/2024 WP(C)/14323/2024	RAMA PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
122	D-WP(C)/24359/2024 WP(C)/14324/2024	PRABHU RANJAN SATAPATHY VS COMMNR. OF PROVIDENT FUND, EPFO, BBSR	BIBHU PRASAD PANDA VS	// 0 //
123	D-WPCRL/16659/2024 WPCRL/71/2024	SIVALA GAJENDRA RAO VS CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, ODISHA	RAMESH AGARWAL VS	//0 0 //
124	D-WPCRL/17243/2024 WPCRL/72/2024	PABITRA SWAIN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BADAGODA P.S. /342 /2024 0 //
125	D-ABLAPL/14623/2024	SILADITYA PRADHAN	MANAS KUMAR CHAND	//0

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	ABLAPL/5920/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000018/2022
126	D-ABLAPL/15538/2024 ABLAPL/5921/2024	SAROJ MALIK VS STATE OF ODISHA	SATYA JEET ROUT VS	RAJKANIKA /184 /2024 () //
127	D-ABLAPL/15982/2024 ABLAPL/5922/2024	GAUTAM JENA VS STATE OF ODISHA	SUSHANTA KU. JENA VS	MAHANGA /172 /2024 () //
128	D-ABLAPL/16978/2024 ABLAPL/5923/2024	SUMITA CHATTERJEE VS STATE OF ODISHA	SRINIBAS PARIJA VS	CAPITAL P.S. /707 /2023 () //
129	D-ABLAPL/16207/2024 ABLAPL/5924/2024	BIJAY KUMAR MAHANTA VS STATE OF ODISHA	AMIT KUMAR NATH VS	KEONJHAR TOWN /264 /2024 () //
130	D-ABLAPL/16927/2024 ABLAPL/5925/2024	BHOJRAJ SAHU VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KOMNA PS /135 /2024 () //
131	D-ABLAPL/16283/2024 ABLAPL/5926/2024	BISWAJIT PARIDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.,DHAMNAGAR(Bhadrak) ICC/0000013/2024
132	D-ABLAPL/16947/2024 ABLAPL/5927/2024	ASHOK KUMAR ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /230 /2024 () //
133	D-ABLAPL/16966/2024 ABLAPL/5928/2024	KAILASH JENA VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NAYAGARH SADAR /123 /2024 () //
134	D-ABLAPL/16285/2024 ABLAPL/5929/2024	BAPI DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000261/2023
135	D-ABLAPL/17015/2024 ABLAPL/5930/2024	PRAGYAN PARAMITA TRIPATHY VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	TIRTOL /63 /2024 () //
136	D-ABLAPL/16352/2024 ABLAPL/5931/2024	SK. JAMIR @ JAMIRUDHIN KHAN VS	ASHOK JENA VS	CHOUDWAR /277 /2024 ()

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137	D-ABLAPL/17009/2024 ABLAPL/5932/2024	STATE OF ODISHA BUDDHA MALLIK VS STATE OF ODISHA	SATYABRATA PANDA VS	// MANAMUNDA /162 /2024 () //
138	D-ABLAPL/16397/2024 ABLAPL/5933/2024	GYANA RANJAN NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// KHANDAGIRI P.S. /288 /2017 () //
139	D-ABLAPL/17031/2024 ABLAPL/5934/2024	RISHAN DASH VS STATE OF ODISHA	SATYA RANJAN SWAIN VS	// BALIAPANDA /128 /2024 () //
140	D-ABLAPL/16430/2024 ABLAPL/5935/2024	SURYAKANTA DHIR @ BANKULI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// / /0 S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000103/2024
141	D-ABLAPL/17039/2024 ABLAPL/5936/2024	JITENDRA KUMAR SASMAL @ SAMAL VS STATE OF ODISHA	KEDAR KUMAR DASH VS	MARKAT NAGAR /32 /2024 () //
142	D-ABLAPL/17042/2024 ABLAPL/5937/2024	PRAKASH DAS @ PRAKASH KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	// / / J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000036/2024
143	D-ABLAPL/17023/2024 ABLAPL/5938/2024	LIPU SWAIN VS STATE OF ODISHA	BIJAY SWAIN VS	TOMANDO /199 /2024 () //
144	D-ABLAPL/16607/2024 ABLAPL/5939/2024	DHARMENDRA JAL VS STATE OF ODISHA	BASUDEV BARIK VS	BOLANGIR SADAR /198 /2024 () //
145	D-ABLAPL/16620/2024 ABLAPL/5940/2024	BHAGABAN KHATAI VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /123 /2024 () //
146	D-ABLAPL/17045/2024 ABLAPL/5941/2024	SANDHYARANI SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	MAHILA PS SAMBALPUR /43 /2024 () //
147	D-ABLAPL/17046/2024 ABLAPL/5942/2024	UDIT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	MAHILA PS SAMBALPUR /43 /2024 () //

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148	D-ABLAPL/17224/2024 ABLAPL/5943/2024	CHINA RAO @ CHINNARAO KARINI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	CHITRAKONDA /50 /2021 () //
149	D-ABLAPL/16673/2024 ABLAPL/5944/2024	BALAKRUSHNA MISHRA VS STATE OF ODISHA	ARCHANA MOHANTY VS	SATYABADI /99 /2024 () //
150	D-ABLAPL/16675/2024 ABLAPL/5945/2024	JAKIR KHAN VS STATE OF ODISHA	ARCHANA MOHANTY VS	PURI SADAR /285 /2023 () //
151	D-ABLAPL/17087/2024 ABLAPL/5946/2024	SANA KATA VS STATE OF ODISHA	SARBESWAR SAHOO VS	TITILAGARH /185 /2024 () //
152	D-ABLAPL/16733/2024 ABLAPL/5947/2024	PRASANTA MALLIK VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	KHANTAPADA /65 /2024 () //
153	D-ABLAPL/17047/2024 ABLAPL/5948/2024	SUSHREE SUBHADARSHINI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	MAHILA PS SAMBALPUR /43 /2024 () //
154	D-ABLAPL/17186/2024 ABLAPL/5949/2024	MANOJ KUMAR KUANR BABU VS STATE OF ODISHA(VIG.)	ANUPAM DASH VS	BALASORE VIGILANCE /63 /2015 () //
155	D-ABLAPL/16741/2024 ABLAPL/5950/2024	SK. KASIMUDDIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /17 /2021 NYAYADHIKARI,GRAMA NYAYALAYA ICC/0000195/2020
156	D-ABLAPL/17188/2024 ABLAPL/5951/2024	PREMSAGAR DEHERI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	AMBABHONA /100 /2024 () //
157	D-ABLAPL/17189/2024 ABLAPL/5952/2024	ASHESH BHUE VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	SOHELLA /260 /2024 () //
158	D-ABLAPL/16819/2024 ABLAPL/5953/2024	SK. ABDUL MAHASIN VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /277 /2024 () //
159	D-ABLAPL/17049/2024	BIMOSH SAHOO	MANAS RANJAN KHATUA	MAHILA PS SAMBALPUR /43 /2024

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	ABLAPL/5954/2024	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/16870/2024 ABLAPL/5955/2024	SARBESWAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /367 /2024 () //
161	D-ABLAPL/17050/2024 ABLAPL/5956/2024	JITAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TANGI /218 /2022 () //